

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). The National Arbitration Promotion Board has decided to issue an aide-memoire on guidelines for Arbitrators. The draft, at present under preparation, is likely to be considered at a meeting of the National Arbitration Promotion Board. A copy will be laid on the Table on the finalisation of the aide-memoire.

Closure of two Factories by M/s. Krishna Silicate and Glass Works Ltd., Calcutta

**2531. SHRI SAMAR MUKHERJEE
SHRI S. P. BHATTACHARYYA :**

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether M/s. Krishna Silicate and Glass Works Limited, Calcutta had illegally closed down their two factories, one at Jadavpur, Calcutta and the other at Baruipur, 24 Parganas District (West Bengal) and, if so, the reasons therefor ;

(b) the total number of employees thrown out of employment due to these closures ;

(c) whether after signing a tripartite agreement the management has not honoured it and refused to reopen the factories ; and

(d) if so, the steps taken by Government to reopen the closed factories ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) to (d). Information is being collected.

Industrial Disputes and Labour Courts

2532. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the replies given to parts (b), (c) and (d) of Unstarred Question No. 1144 on the 3rd June, 1971 regarding Industries Disputes and Labour Courts and state:

(a) whether the requisite information has since been obtained ; and

(b) if so, whether the same would be laid on the Table ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes.

(b) The information was laid on the Table of the House on 25.11.1971 by the Deputy Minister for Parliamentary Affairs *vide* Implementation Report-item No. 9, Statement No.V.

Quarterly Publication to Promote Voluntary Arbitration

2533. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the National Arbitration Promotion Board has at one of its meetings decided to bring out a Quarterly publication to promote Voluntary arbitration in the country ; and

(b) if so, the progress made in this regard and the number of such publications brought out till the end of October, 1971, and the date from which it was started ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). Yes, but the Government felt that the Indian Labour Journal, a monthly publication brought out by the Labour Bureau could be suitably utilized by increasing its size, if necessary, to accommodate material on Voluntary Arbitration. The Board was apprised of the above decision at its 4th meeting held on December 10, 1970.

National Arbitration Promotion Board

2534. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the present composition of the National Arbitration Promotion Board together with the names of its Chairman and other members and the date on which it was constituted ;

(b) whether the National Arbitration Promotion Board has proved ineffective and has failed to promote voluntary arbitration in the country ; and

(c) the steps Government are contemplating to re-activate this Board ?